

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:701
ANSWERED ON:16.05.2000
HOUSING STATISTICAL INFORMATION SYSTEM
K.H. MUNIYAPPA

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the National Building Organisation (NBO) collects information and statistics concerning the buildings, housing facilities at the National Level through the Housing Statistical Information System and Data Bank;
- (b) if so, the total number of SC/ST families living in Urban Areas, Rural Areas and Metro Cities not having housing/residential facilities as on date; and
- (c) the specific steps being taken to provide them with these facilities?

Answer

MINISTER FOR URBAN EMPLOYMENT AND POVERTY ALLEVIATION (SHRI SUKHDEV SINGH DHINDSA)

(a) to (c): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 701 ON 16.5.2000 REGARDING HOUSING STATISTICAL INFORMATION SYSTEM.

(a): Yes, Sir.

(b): NBO collects information about housing and building construction activity in general and not about allotment of dwelling units to the general public or SC/ST beneficiaries. As a part of its activities NBO also compiles data on housing and housing amenities but not exclusively for SC/STs. The source of these data is the information supplied by various Govt. organisations, mainly office of the Registrar General of India (RGI) and National Sample Survey Organisation (NSSO). The information sought for in the desired format is not available, however, as per the 1991 census figures of the RGI, 0.06% SC and 0.05% ST households did not occupy an exclusive room. State-wise break-up is given in the Annexure.

(c): The National Housing and Habitat Policy 1998 lays special emphasis on the housing needs of vulnerable groups including SC/STs. One of the aims of the NHHP 1998 is to provide cost effective housing and shelter options to the SC/STs and other vulnerable sections. However, since housing is a State subject, it is primarily the responsibility of the State Governments to make reservation in allotment of dwelling units to SC/STs and other vulnerable groups as per the actual local needs.

ANNEXURE

SL. NO.	NAME OF STATE	PERCENTAGE OF SC HOUSEHOLDS HAVING NO ROOM			PERCENTAGE OF ST HOUSEHOLDS HAVING NO ROOM		
		TOTAL	RURAL	URBAN	TOTAL	RURAL	URBAN
1.	ANDHRA PRADESH	0.01	0.01	0.02	0.01	0.01	0.03
2.	ARUNACHAL PD.	0.48	0.64	-	0.50	0.53	0.13
3.	ASSAM	0.03	0.03	0.02	0.03	0.03	0.03
4.	BIHAR	0.05	0.05	0.07	0.02	0.02	0.07
5.	GOA	0.96	1.50	0.23	0.00	0.00	0.00

6.	GUJARAT	0.03	0.04	0.02	0.01	0.01	0.01
7	HARYANA	0.02	0.02	0.06	-	-	-
8.	JAMMU & KASHMIR	Figures not compiled					
9.	HIMACHAL PD.	0.13	0.13	0.04	0.79	0.82	0.22
10.	KARNATAKA	0.01	0.00	0.03	0.00	0.00	0.00
11.	KERALA	0.01	0.00	0.02	0.07	0.07	0.00
12.	MADHYA PRADESH	0.01	0.01	0.01	0.01	0.01	0.00
13.	MAHARASHTRA	0.02	0.02	0.02	0.01	0.01	0.03
14.	MANIPUR	0.05	0.04	0.06	0.00	0.00	0.02
15.	MEGHALAYA	0.02	0.00	0.05	0.00	0.00	0.00
16.	MIZORAM	0.09	0.00	0.12	0.01	0.01	0.01
17.	ORISSA	0.05	0.05	0.07	0.01	0.01	0.01
18.	PUNJAB	0.01	0.00	0.02	NOT AVAILABLE		
19.	RAJASTHAN	0.17	0.12	0.39	0.14	0.08	1.13
20.	SIKKIM	0.00	0.00	0.00	0.00	0.00	0.00
21.	TAMIL NADU	0.00	0.00	0.00	0.01	0.01	0.00
22.	TRIPURA	0.19	0.18	0.27	0.21	0.20	0.62
23.	UTTAR PRADESH	0.12	0.11	0.25	0.97	0.20	2.57
24.	WEST BENGAL	0.07	0.03	0.29	0.14	0.04	1.30
25.	CHANDIGARH	0.08	0.06	0.08	NOT AVAILABLE		
26.	D&N HAVELI	0.16	0.18	0.00	0.01	0.01	0.00
27.	DAMAN & DIU	0.00	0.00	0.00	0.00	0.00	0.00
28.	DELHI	0.01	0.02	0.01	NOT AVAILABLE		
29.	PONDICHERRY	0.02	0.00	0.04	NOT AVAILABLE		
30.	A&N ISLANDS	NOT AVAILABLE		0.05	0.05	0.00	
31.	LAKSHADWEEP	NOT AVAILABLE		0.00	0.00	0.00	